

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : **Comp.Appeal(CA)/16/2024**
NAME OF THE PETITIONER : **K C Palanisamy (Perur Builders Pvt Ltd)**
NAME OF THE RESPONDENT(S) : **ROC, Coimbatore**
UNDER SECTION : **Sec 252 of CA, 2013**

ORDER

Ld. Counsel Mr. T.V. Suresh Kumar for the Appellant. Ld. Counsel
Mr.Avinash Krishnan Ravi for ROC.

ROC report filed. Rejoinder also filed.

List the matter for hearing on **21.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk